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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


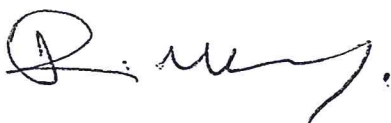
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/284/ (IB)/2017
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

	T. P. Anantha	Adv. for Petitioner	
	S. Vijayaraghavan	C. Debita	

ORDER

Counsels representing both the parties are present and stated that the matter has almost been settled. Counsel for petitioner stated that they have received a part payment of the claim. Both the counsels prayed for time to file the joint memo of settlement. Time is enlarged at request. Put up on 12.03.2018.

^{sd/-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{sd/-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)